

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER SHEET OF THE HEARING ON 13th NOVEMBER, 2023, 10:30 A.M.
CP (IB) No. 3/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Culver Max Entertainment Pvt. Ltd. -Vs- Rechargekit Fintech Pvt. Ltd.
Under Section	9 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Mr. Satyakam Siva, Adv.

For Respondent (s) Mr. Maheswar Das, Adv.

ORDER

Both side counsels present, due to power shut down virtual hearing impaired and could not continue the proceeding with UPS device, hence matter adjourned to 28.11.2023.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)